Cases Listed for Mediation on 26.11.2026

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediator	Time	Mode	Room
1	HCMC/SMD/3.0/20/2026	WP(C) No. 80 of 2026	Smti. Nursecy Mary Wanniang -Vs- State Of Meghalaya & 5 Ors.	Mr. J. Thabah	Mr. J.N. Rynjah, Ms. E. B. Passah, Mr. E. Marbaniang	Shri. Albert W. Lanong Chief Judicial Magistrate, Khliehriat	3:00 PM	Video Conferencing	Video Conference Room

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Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediator	Time	Mode	Room
1	HCM/SMD/3.0/8/2026	WP(C) No. 319 of 2025	Napoleon S. Mawphniang -Vs- State of Meghalaya And Ors	Ms. S. R. Marak	Mrs. N.G. Shylla Ms. Z. E. Nongkynrih	Shri. Antony Syiemiong Social Activist & Para Legal Volunteer	03:00 PM	Physical	Video Conference Room
2	HCM/SMD/3.0/12/2026	WP(C) No. 330 of 2026	Rosallin M. Momin -Vs- The State of Meghalaya And Ors	Ms. G. Ch. Marak	Mr. J. Thabah Ms. E. B. Passah	Shri. Antony Syiemiong Social Activist & Para Legal Volunteer	02:00 PM	Video Conference	Video Conference Room
3	HCM/SMD/3.0/23/2026	WP(C) No. 275 of 2024	Yatra -Vs- State of Meghalaya & 14 Ors	-	-	Shri. Antony Syiemiong Social Activist & Para Legal Volunteer	12:30 PM	Physical	Annex Building